

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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| 1. | Deepa Mariappan
for Adv. B. Shanmugam | Counsel for Petitioners | Deepa |
| 2. | G. Sravan Kumar | Counsel to R1, R2, R4 & R6. | h-s- |
| 3. | ANDAL. R
for
S. SATYA GANESH. | Representing Counsel
for R3 | RAU |

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for making final submissions. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)